## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/146/2017

NAME OF THE PETITIONER(S)

: OUN INTERIORS PVT LTD

NAME OF THE RESPONDENT(S)

: 252

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Course For Périnioner

ORDER

Counsel for the petitioner present. Representative of the ROC present. Heard both the counsels. Order is reserved.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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